

delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1782/81].

14.10 hrs.

### ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table the Appropriation (No. 4) Bill, 1980, passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th December, 1980.

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following twenty-one Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 12th December, 1980:—

1. The Advocates (Amendment) Bill, 1980.
2. The Dock Workers (Regulation of Employment) Amendment Bill, 1980.
3. The Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 1980.
4. The Mica Mines Labour Welfare Fund (Amendment) Bill, 1980.
5. The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Bill, 1980.
6. The Territorial Army (Amendment) Bill, 1980.
7. The Smugglers and Foreign Exchange Manipulators (Forfeiture of Property) Amendment Bill, 1980.
8. The Company Secretaries Bill, 1980.
9. The Bengal Chemical and Pharmaceutical Works Limited

(Acquisition and Transfer of Undertakings) Bill, 1980.

10. The Auroville (Emergency Provisions) Bill, 1980.
11. The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1980.
12. The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1980.
13. The Jute Companies (Nationalisation) Bill, 1980.
14. The Code of Criminal Procedure (Amendment) Bill, 1980.
15. The Maruti Limited (Acquisition and Transfer of Undertakings) Bill, 1980.
16. The National Security Bill, 1980.
17. The Payment of Bonus (Second Amendment) Bill, 1980.
18. The Bird and Company Limited (Acquisition and Transfer of Undertakings and Other Properties) Bill, 1980.
19. The Tea (Amendment) Bill, 1980.
20. The Forest (Conservation) Bill, 1980.
21. The Hind Cycles Limited and Sen-Raleigh Limited (Nationalisation) Bill, 1980.

(Interruptions)

MR. SPEAKER: We will take it up in the Committee.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I got a copy of the Gazette Notification here. I want to assist you.

MR. SPEAKER: Now, Call Attention.

SHRI JYOTIRMOY BOSU: In that there is a serious irregularity in the Papers being Laid on the Table of the House about the kerosene and diesel oil prices.